

Mordent technology processing of milk

5480. SHRI SANJAY DALMIA:
MAULANA OBAIDULLAH
KHAN AZMI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is ample scope for introducing modern technology in the processing of milk, and

(b) if so, the action proposed to be taken by Government to improve milk processing facilities in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) and (b) The introduction of modern technology in the processing of milk is a continuous process. The standards of some milk processing plants in India are comparable to any advanced country in the world.

Fulfilment of promises made by Pepsi Company

5481. SHRI O. P. KOHLI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Pepsi has failed to fulfil promises it made at the time of entry into the country;

(b) if so, the details of the promises made by the Pepsi Company;

(c) the promises which the Pepsi has not fulfilled; and

(d) the reaction of Government there to?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) to (d) The issue of alleged violation of terms and conditions by M/s. Pepsi Foods Ltd. in terms of the Foreign Collaboration Approval Letter with regard to export obligation is under examination in consultation with the office of the Director General of Foreign Trade, Ministry of Commerce.

Investment proposals for setting up Processed Food Industries

5482. SHRI DILIP SINGH JUDEV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that Government have received a staggering number of investment proposals of setting up Processed Food Industries in the country particularly in Madhya Pradesh;

(b) if so, what are the details of the proposals, including those received from the foreign companies; and

(c) what steps Government contemplate to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) to (c) During the post liberalisation period, 3101 Industrial Entrepreneur Memoranda (IEMs) envisaging an investment of Rs. 39,099 crores have been received upto March, 95 for setting up of food processing industries. Out of these, 268 IEMs envisaging an investment of Rs. 2592 crores have been received from the State of Madhya Pradesh. Apart from these, 587 proposals envisaging an investment of Rs. 7679 crores including foreign investment of Rs. 2528 crores have been approved for setting up of 100 per cent Export Oriented Joint Venture Industrial Licence food (processing) units. Out of these, 15 proposals envisaging an investment of Rs. 151 crores including foreign investment of Rs. 9 crores have been approved for the state of Madhya Pradesh. Normally, it takes 2-3 years for implementing the project.

Fishing by foreign ships

5483. SHRI V. NARAYANASAMY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government's attention has been drawn to the news item which